

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12030/2014

(Arising out of impugned final judgment and order dated 18-12-2013 in CMA No. 4252/1982 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAJENDRA SINGH GAHLAUT (DEAD) BY LRS & ANR.

Petitioner(s)

VERSUS

THE REG. COOP. SOCIETIES U.P AND ORS.

Respondent(s)

Date : 01-09-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Abhinav Agrawal, Adv.
Ms. Parul Shukla, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Ravi Prakash Mehrotra, AOR
Ms. Deepti R. Mehrotra, Adv.
Mr. Vibhu Tiwari, Adv.
Mr. Ankit Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR